

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd May, 2024

No.HC.VII-08/2024/4551/A### The following Officers in Grade-I of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl No.	Name of Officer with designation	Date of promotion to Grade-I	Date of confirmation in Grade-I
1.	Smti Tripti Ari (LDCE) Addl. District & Sessions Judge, FTC, Karimganj	03.01.2022	03.01.2024
2.	Smti Chitra Rani Saikia Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia	04.01.2022	04.01.2024
3.	Shri Nilkamal Das (LDCE) Addl. District & Sessions Judge No. 2, Nagaon	12.01.2022	12.01.2024

No.HC.VII-08/2024/4552/A### The following Officers in Grade-II of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl. No.	Name of Officers with designation	Date of Promotion to Grade-II	Proposed date of Confirmation in Grade-II
1.	Smti Surajita Trivedy, Addl. Chief Judicial Magistrate, Golaghat	08.04.2022	08.04.2024
2.	Smti Pranami Goswami, Addl. Chief Judicial Magistrate, Nalbari	12.04.2022	12.04.2024
3.	Shri Bidyabrata Acharyya, Secretary, District Legal Services Authority, Hailakandi	02.05.2022	02.05.2024
4.	Shri Devojoyoti Bhuyan, Secretary, District Legal Services Authority, Jorhat	12.04.2022	12.04.2024
5.	Smti Sangita Haloi, Secretary, District Legal Services Authority, Nalbari	12.04.2022	12.04.2024

6.	Smti Sushmita Borpujari, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	30.04.2022	30.04.2024
7.	Smti Barnali Sarmah, Counsellor, Family Court, Barpeta	26.04.2022	26.04.2024
8.	Smti Juri Dutta, Addl. Chief Judicial Magistrate, Morigaon	29.04.2022	29.04.2024
9.	Smti Pooja Devi, Addl. Chief Judicial Magistrate, Dibrugarh	29.04.2022	29.04.2024
10.	Smti Sabita Bharadwaj, Secretary, District Legal Services Authority, Udalguri	29.04.2022	29.04.2024
11.	Shri Ujal Borah, Addl. Chief Judicial Magistrate, Goalpara	11.04.2022	11.04.2024

By Order,

Id/- Upal Rajkhowa

REGISTRAR (VIGILANCE)

[Signature]

Memo No.HC.VII-08/2024/4553-4576/A dtd: 22.05.2024

Copy to:

- 1) The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2) The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati for information & necessary action.
- 3) The District & Sessions Judge, _____ (All District).
- 4) Smti Tripti Ari, Addl. District & Sessions Judge, FTC, Karimganj.
- 5) Smti Chitra Rani Saikia, Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia.
- 6) Shri Nilakamal Das, Addl. District & Sessions Judge No. 2, Nagaon.
- 7) Smti Surajita Trivedy, Addl. Chief Judicial Magistrate, Golaghat.
- 8) Smti Pranami Goswami, Addl. Chief Judicial Magistrate, Nalbari.
- 9) Shri Bidyabrata Acharyya, Secretary, District Legal Services Authority, Hailakandi.
- 10) Shri Devojoyoti Bhuyan, Secretary, District Legal Services Authority, Jorhat.
- 11) Smti Sangita Haloi, Secretary, District Legal Services Authority, Nalbari.
- 12) Smti Sushmita Borpujari, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi.
- 13) Smti Barnali Sarmah, Counsellor, Family Court, Barpeta.

- 14) Smti Juri Dutta, Addl. Chief Judicial Magistrate, Morigaon.
- 15) Smti Pooja Devi, Addl. Chief Judicial Magistrate, Dibrugarh.
- 16) Smti Sabita Bharadwaj, Secretary, District Legal Services Authority, Udalguri,
- 17) Shri Ujal Borah, Secretary, Addl. Chief Judicial Magistrate, Goalpara.
- 18) The Jt. Registrar (Finance), Gauhati High Court, Guwahati.
- 19) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 20) The Private Secretary to Hon'ble Mr. / Mrs Justice _____ Gauhati High Court, Guwahati.
- 21) The Administrative Officer (J)(_____), Gauhati High Court, Guwahati.
- 22) The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
- 23) The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 24) The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.

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24/5/24
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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